

[English]

Expansion of postal facilities in Delhi

3292. DR. MURLI MANOHAR JOSHI : Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of post offices, postal clerks, postman and letter boxes in NCT of Delhi as on April 1, 1991 and April 1, 1996;

(b) whether it is a fact that there has been continuous

increase in the population and various new colonies in NCT of Delhi during the recent years;

(c) when the last assessment for group C and D staff made; and

(d) the requirement of group C and D staff projected during 1994-95, 1995-96 and 1996-97?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The number of Post Offices, Postal Clerks, Postmen and letter boxes in NCT of Delhi as on 1.4.1991 and 1.4.1996 is given below:

Date	No. of Post Offices	Postal Asstts.	Postmen	Letter Boxes
As on 1.4.91	542	3122	2880	2935
As on 1.4.96	553	2892	2874	3182

(c) Establishment reviews are carried out periodically as per policy guidelines. Latest such reviews have been carried out during the period from 1.4.95 to 31.7.96.

(d) The requirement of Group 'C' and 'D' staff projected during 1994-95, 1995-96 and 1996-97 is as under:—

Category	1994-95	1995-96	1996-97
Group 'C'	Nil	94 Postmen	Nil
Group 'D'	Nil	Nil	Nil

Rented Building

3293. SHRI VISHAMBHAR PRASAD NISHAD : Will the Minister of FOOD be pleased to state:

(a) the number of houses taken on rent by the Food Corporation of India, State/Union Territory-wise;

(b) whether the Union Government have received any letter regarding vacation of such houses after the expiry of the lease deed;

(c) if so, details thereof and action taken by the Government thereon;

(d) the reasons for not vacating these housing after the expiry lease deed by the Food Corporation of India; and

(e) the steps taken by the Government to ensure the vacation of these houses, particularly in Delhi?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) State/Union Territory-wise number of buildings/houses taken on rent by Food Corporation of India for office purposes are given below:—

Name of States/UTs	Number of Houses
Maharashtra	1
Madhya Pradesh	21
Gujarat	5
Punjab	17
Haryana	9
Himachal Pradesh	3
Uttar Pradesh	25
Rajasthan	13
J&K	3
West Bengal	26
Bihar	17
Orissa	10
Assam	13

Name of States/UTs	Number of Houses
Meghalaya	6
New Delhi	11 Buildings (82 Flats)
Tamil Nadu	12
Andhra Pradesh	22
Karnataka	7
Kerala	1

(b) and (c). During the period from 1.1.96 to 20.8.96 no request was received by the Deptt. of Food Procurement and Distribution regarding vacation of houses after the expiry of lease deed. However, a number of letters are received by the Food Corporation of India from the landlords from time to time for vacation of houses by F.C.I. FCI takes action on each letter on merit.

(d) and (e). Hiring of buildings is resorted to on need basis and these buildings are vacated after their necessity is not felt/or constructed buildings are available. The FCI has taken a conscious decision to construct its own buildings in a phased manner with a view to vacate the hired accommodations. A beginning has been made in this regard to construct Central Training Institute Complex at Gurgaon. The FCI has also invited proposals from its field formations for construction of their own office buildings.

[Translation]

Extension of TV Serials

3294. SHRI RAM KRIPAL YADAV : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have given extensions to any of the serials telecast on Doordarshan;

(b) if so, the names of serials give extension during the last three years;

(c) the guidelines fixed for granting extensions;

(d) whether these guidelines are not strictly followed; and

(e) if so, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Yes, Sir.

(b) The names of the T.V. serials granted extension during the last three years on DD-1 and DD-2 are given in attached statement.

(c) As per the guidelines, the Selection Committee while granting approval to a T.V. serial specifies the number of episodes. The number of episodes normally does not exceed 13 in case of DD-1 and 26 in case on DD-2. Extension beyond the specified number of episodes is granted by Director General, Doordarshan keeping in view the popularity of the serial, its commercial return, quality of production and the subject requirement, etc.

(d) No, Sir.

(e) Does not arise.

STATEMENT

List of serials granted extension on DD-I and DD-II

DD-I

- | | |
|-----------------------|--------------------------|
| 1. Sansar | 11. Junoon |
| 2. Ujale Ki Ore | 12. Kanoon |
| 3. Toubha Meri Toubha | 13. Reporter |
| 4. Tehkikat | 14. Sab Ka Malik Ek Hai |
| 5. Neem Ka Ped | 15. Imtihan |
| 6. Akbar the Great | 16. Kazri |
| 7. Alif Laila | 17. Baap Se Bada Rupaiya |
| 8. Zameen Aasman | 18. Daastane Hatim Tai |
| 9. Chandrakanta | 19. Ghutan |
| 10. Shanti | 20. Women of India |

DD-2

- | | |
|----------------|-----------------------|
| 1. Saraab | 5. Bible Ki Kahaniyan |
| 2. Jai Hanuman | 6. Samrajya |
| 3. Patjhad | 7. Sahara |
| 4. Parchhayyan | 8. Saahil |

[English]

Development of Tourism

3295. SHRI CHAMAN LAL GUPTA:
SHRI MANGAT RAM SHARMA :

Will the Minister of TOURISM be pleased to state: